

>

Title: The Minister of State of the Ministry of Corporate Affairs and Minister of State of the Ministry of Minority Affairs laid a statement regarding Status of implementation of the recommendations contained in the 3rd Report of Standing Committee on Social Justice and Empowerment on Demands for Grants (2009-10) pertaining to the Ministry of Minority Affairs.

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): Madam Speaker, I beg to lay the statement on the status of the implementation of recommendations contained in the Third Report of the Standing Committee on Social Justice and Empowerment (Fifteenth Lok Sabha) on Demands for Grants for the year 2009-10 of the Ministry of Minority Affairs, in pursuance of the direction 73A of the Directions by the hon. Speaker, Lok Sabha under Rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha.

2. The Standing Committee on Social Justice and Empowerment (Fifteenth Lok Sabha) presented its Third Report on the Demands for Grants for the year 2009-2010, relating to the Ministry of Minority Affairs, to the Lok Sabha on 17th December, 2009. The recommendations were considered and the action taken by the Government on the recommendations were submitted to the Committee on 9th April, 2010.

3. The Report contained 18 recommendations. The present status of implementation of all these 18 recommendations is indicated in the Annexure which is laid on the Table of the House.
